

is assisting the repatriates affected by the Gulf crisis in 1990 in submitting their claims in the proper form to the United Nations Compensation Commission (UNCC).

(b) More than 84500 claims for approximately US \$ 905 million have been submitted to the UNCC so far. Remaining claims which are found to be in the proper form will also be submitted to the UNCC.

Exports Licences to Pakistan issued by US

1077. MISS SAROJ KHAPARDE : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether it is a fact that the US Government have recently issued export licences totalling more than U.S. \$ 100 millions to Pakistan for buying spare parts for F-16 Fighter Planes and Cobra attack Helicopters;

(b) if so, the details in this regard; and

(c) what is the reaction of Government in this matter ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI R.L. BHATIA) :

(a) and (b) Government have seen reports that since October, 1990 and upto mid-1992, U.S. State Department had issued export licences totalling more than U.S. \$ 100 million including spare parts for F-16 fighter planes and Cobra attack helicopters.

(c) Our concerns about any arms sales to Pakistan disproportionate to Pakistan's legitimate defence needs have been conveyed to all concerned including U.S. Government.

Government constantly monitor all developments having a bearing on India's security and take necessary measures to safeguard it.

Waiving of Visa Fees for Religious Leaders

1078. SHRI S. MADHAVAN : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether Government are considering to waive visa fees for religious leader like Baddhist members visiting India;

(b) if so, what are the details thereof; and

(c) whether Government would consider granting visa facility to people of Indian origin visiting India for worship of their family dieties ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI R.L. BHATIA) :

(a) and (b) Government have taken a decision that if a Buddhist monk from Thailand is granted a visa to visit India no visa fee would be charged.

(c) People of Indian origin, wishing to visit India, are already granted visas in accordance with the normal rules and procedures.

Dawood Extradiction

1079. CHOWDHARY HARI SINGH : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether Government's attention has been drawn to the news item which appeared in the Times of India, New Delhi on April 10, 1993 under the caption "Pak working to stop Dawood Extradiction";

(b) if so, what is the Government's reaction in this regard; and

(c) whether Government have taken up the matter with Pakistan Government in this regard ?